

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-209
IB-791/ND/2020

IN THE MATTER OF:

SHRI RIZWAN KHALEE

....Applicant

Vs.

SPICEJET LIMITED

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 13.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Vivek Sinha, Mr. Vivek Malik, Mr. Kartikaya Jain

For the Respondent

:

ORDER

Issue notice upon the respondents by all modes including the email id of the respondents as well as by the process of the Bench. The affidavit of service must be filed within one week from today. List the case on **06.11.2020**.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)